

- (b) if so, the steps being taken by Government to tackle this situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per available information, no incidents of pigeons being used for sending messages across the border area in RS Pura sector of Jammu and Kashmir, have come to the notice of Government.

Testing of bulletproof jacket for CS forces

3579. SHRI KUMAR DEEPAK DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the bulletproof jacket worn on 26/11 by H. Karkare the ATS Chief, was substandard;
- (b) if so, the action taken thereon;
- (c) whether the bulletproof jackets, supplied to the various security personnel who belong to Central Security Forces are tested and 100 per cent inspection is made; and
- (d) whether the Jackets are bearing the logo of the Bureau of Indian Standards?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) No Sir. The Maharashtra Police have reported that the samples of the Bullet Proof Jackets were duly tested by Senior Police Officers committee and the order had been placed as the samples were found satisfactory.

(c) Yes Sir, with regard to all the purchases made by the Govt, of India. However, the State Govts., follow their own procurement procedures.

(d) No Sir.

Objections by China over road and dam construction

†3580. SHRI RAGHUNANDAN SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether during the last one year, China has raised objections to dam and road construction work being carried out by Government in Arunachal Pradesh;
- (b) if so, how many times such objections have been raised; and
- (c) the details of steps taken by Government in this regard?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No such objection has been raised by China with reference to Road and Dam construction in Arunachal Pradesh. However, Government keeps a constant watch on all developments having a bearing on India's interest and takes all necessary measures to protect them.

Increasing crime rate

3581. SHRI VIJAYKUMAR RUPANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the crime rate of theft and murder is increasing in the country; and

(b) the crime rate status, State-wise for 2008 and 2009?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per information compiled by the National Crime Records Bureau (NCRB), the crime rate, which is defined as incidence of a crime per one lakh of population, in respect of theft during the years 2006, 2007 & 2008 in the country was 24.5, 25.1 and 27.5 respectively, whereas the crime rate of murder during the said period (2006 to 2008) was 2.9, 2.8 and 2.8 respectively.

(b) The State/UT-wise details of crime rate under the heads of murder and theft during the years 2006, 2007 & 2008, as reported to NCRB by the States/UTs, are available in Table 1.8 of the annual publication of NCRB, titled 'Crime in India' of each year. All the three annual editions of the said publication are available under the Link 'Publications' on the NCRB's website (<http://ncrb.gov.in>). The latest information available with the NCRB pertains to the year 2008.

Increase in naxal attacks after concerted action against them

†3582. SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that naxalites have intensified their attack after a concerted action against them by Government;

(b) the details of naxalite attacks, the number of people killed therein;

(c) whether it is a fact that Government has not been able to take any action against naxalites in West Bengal due to differences between allied Ministers in Government; and

(d) if so, the details thereof?

†Original notice of the question was received in Hindi.